

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 8 OF 2018 &  
IA NO. 1187 OF 2018 IN APPEAL NO. 114 OF 2015**

**Dated: 1<sup>st</sup> October, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Gujarat Urja Vikas Nigam Limited**

**....Petitioner(s)**

**Vs.**

**Taxus Infrastructure & Power Projects Ltd & Ors.**

**.... Respondent(s)**

Counsel for the Petitioner (s)

:

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal  
Mr. Pulkit Agrwal

Counsel for the Respondent(s)

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**ORDER**

Issue notice to the Respondents returnable on 01.11.2018. Dasti, in addition is permitted.

List the matter on **01.11.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice N. K. Patil)  
Judicial Member**

Pr/js